

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:783  
ANSWERED ON:23.11.2000  
RECOVERY OF DUES FROM SEBs  
DADICHILUKA VEERA GOURI SANKARA RAO

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether some State Electricity Boards owe large sums of money to Railways;
- (b) if so, the names of such electricity boards; and
- (c) the steps taken by Railways to recover money from these Boards?

**Answer**

Minister of State in the Ministry of Railways (SHRI DIGVIJAY SINGH)

- (a) Yes, Sir. Total money owed to Railway by State Electricity Boards and Power Houses to end of September 2000 is Rs. 1761.18 Cr.
- (b) A statement is attached.
- (c) The steps taken by the Railways to recover money from State Electricity Boards and Power Houses include:
  - (1) Implementation of various schemes of `Prepayment of Freight` for carriage of coal booked to State Electricity Board.